COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 364 OF 2016 IN
DFR NO. 1574 OF 2016

Dated: 13th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

New Usha Nagar Co-operative Housing Society …Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Dipali Sheth Ms. Swapna Seshadri
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. D.V. Raghu Vamsy for R.1 Mr. Amit Kapur Mr. M. Desai for R.2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to ***27.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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